

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6623
ANSWERED ON:08.05.2003
WELFARE SCHEMES FOR EMPLOYMENT TO HANDICAPPED PERSONS
SUBODH ROY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the welfare schemes being implemented by his Ministry under the `Employment to the handicapped Persons`;
- (b) the norms adopted by the Government to provide loans, grants and other financial assistance under these schemes; and
- (c) the share of the State Governments under these schemes?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

(a)to(c)A Centrally Sponsored Scheme, namely the Scheme of upgradation/establishmentof Special Employment Exchanges for the physically Handicapped, is being implemented by the Ministry. Under this scheme, 100 per cent Central assistance is provided for Special Cells in regular Employment Exchanges and 80% expenditure in respect of Special Employment Exchanges is reimbursed by the Central Government. Besides, the National Handicapped Finance andDevelopment Corporation extends soft loans to disabled persons through the State Channelising Agencies nominated by the respective State Governments/UnionTerritories for self-employment ventures.